

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-274/13 in Appeal No. 161 of 2013

Dated: 18th November, 2013

GAIL (India) Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board

... Respondent (s)

ORDER

As agreed by the Learned Counsels for the parties, post the matter on
2.12.2013.

(Court Master)